

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

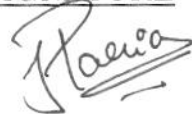

T.C.P No. 79/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: Malvika Krishnakumar Agarwal  
V/s.  
Philips Commodities India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	Adv. Pankti Haria	Adv. for Operational creditor	
	Mr. Gaurav S. Seth	Representative of Corporate Debtor	

ORDER

TCP No. 79/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 18.7.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)